

- * Introduction of comprehensive and continuous school based evaluation
- * Providing facility of compartment examination in two subjects in Class X and one subject in Class XII
- * Providing three chances of compartment examination for Class X and XII
- * Restructuring of questions in some of the important subjects such as Science and Mathematics
- * Publication of sample question papers and marking schemes to familiarize teachers and students about the nature of questions and question papers.

Similarly, the Council for the Indian School Certificate Examination (CISCE) has introduced measures like flexibility in the choice of subjects at the Secondary level, internal assessment, continuous involvement of schools/teachers in updating and revising the prescribed curriculum etc. to facilitate learning and reducing stress on students.

The CBSE has also started tele-counselling on voluntary basis by the educationists, psychologists, psychiatrists and seasoned principals of the schools. It starts functioning before and during the examinations and also during declaration of results to mitigate and defuse the sense of anxiety and stress among the students. For 2002 examinations, CBSE had started helpline from 31 centres in and outside the country. Recognising the importance of counselling parents in the matter, the CBSE has written to all CBSE affiliated schools for organizing such counselling sessions.

Derecognition of IIME

369. SHRI LAJPAT RAI:

SHRI P. PRABHAKAR REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the order withdrawing recognition of the Indian Institution of Mechanical Engineers (IIME) was passed by the Member Secretary of the High Level Committee for Educational qualification, after an extensive investigation;

(b) if so, what are the various factors responsible for withdrawal of the recognition of the Institution; and

(c) how far interests of the students, who have been admitted and/or are studying at present in the Institution, has been protected by Government after the withdrawal order?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (c) After an extensive investigation, the recognition granted to the examinations conducted by Institution of Mechanical Engineers (India), Mumbai was withdrawn for the purpose of employment under Central Government by High Level Committee for Educational Qualifications after certain serious deficiencies were noticed by a group of experts in the examination system of the institution. However, the institution is free to conduct the examinations as it was doing before the Board of Assessment (the then body empowered) granted recognition to the awards given by Institution of Mechanical Engineering (India).

Transfer of KV Principals

370. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many Kendriya Vidyalaya principals have, of late, been transferred, despite their stay at the respective places for less than stipulated period of five years;

(b) if so, the details thereof, Vidyalaya-wise; and

(c) the rationale therefor, in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]:(a) to (c) There is no fixed tenure for the post of Principal. As per the transfer guidelines the maximum tenure of Principal is five years. However, they can be transferred before five years also depending upon organisational interests and requirements.

During 2002-03, 35 Principals have been transferred. Vidyalaya-wise details of the 35 Principals is given in the Statement (*See below*). The have been transferred keeping in view their performance, efficiency and organisational requirements.